

DIVISION BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.12/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S SHIVAAN EXPORTS & IMPORTS V/S JAIN MFG. (INDIA) PRIVATE LIMITED
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhinav Gaur, Adv. : *For the Operational Creditor*

Sh. Shubham Agarwal, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Corporate Debtor seeks and is granted two weeks time to file reply with an advance copy to be supplied to the other side.
- 2.** Let the matter be adjourned for further hearing on 14th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**